CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

C.P. No. 444/2017 in O.A. No.399/2013

New Delhi this the 24th day of August, 2018

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. A.K. Bishnoi, Member (A)

Shri Amit Kumar Aged about S/o Kailash Chand R/o A-186/5, A Block, Pratap Nagar Near Railway Line New Delhi-110093.

-Petitioner

(By Advocate: Shri Saurabh Sharam)

Versus

- 1. A.C. Sharma
 Chairman, DSSSB,
 FC-18 Institutional Area,
 Karkardooma.
- 2. C. Arvind
 Secretary, DJB,
 Varunalaya PH-2
 Jhandewalan, Karol Bagh.

-Respondents

(By Advocate: Ms.Neetu Mishra for Ms.Rashmi Chopra for R-1 and Shri Rajeev Kumar for R-2.)

ORDER (ORAL)

Hon'ble Mr. V.Ajay Kumar, Member (J):

When the matter is taken up for hearing, learned counsel for the petitioner submits that the orders of the Tribunal have been complied with by the respondents. Accordingly, the CP is closed. Notices issued to the respondents are discharged. No order as to costs.

(A.K. Bishnoi) Member (A) (V. Ajay Kumar) Member (J)

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